

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:4566
ANSWERED ON:24.04.2000
ATNS ON IRREGULARITIES
CHANDRA NATH SINGH;RAJ NARAIN PASSI

Will the Minister of COMMUNICATIONS be pleased to state:

to the reply given to un-starred Question No.1598 on March 6, 2000 regarding Action Taken Notes (ATNs) on irregularities and state:

- (a) the total number of audit observations pending as on date and since when these are pending;
- (b) the details of amount involved in those observations;
- (c) whether the facts of the pending ATNs have been verified and comments obtained from the concerned field units; and
- (d) if so, the action taken against the delinquent officials along with improvements made in the working of his ministry and the departments thereunder?

Answer

MINISTER OF STATE FOR COMMUNICATIONS

(SHRI TAPAN SIKDAR)

(a)& (b): The details of pending audit observations (paragraphs of the C&AG's Reports) including those where ATNs are pending, and the amount involved, are furnished in the enclosed Annexure relating to the Department of Telecom. No ATN is pending in the Department of Post

(c)& (d): Out of the total of 781 ATNs required on the Audit observations, verification of facts and framing of initial ATNs is pending only in 110. Action in these cases is in progress. Suitable remedial and preventive measures are taken on audit observations at appropriate levels. Administrative, vigilance and other actions as warranted are also initiated against the concerned officials, after suitable enquiry.

STATEMENT IN RESPECT OF PARTS (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO.4566 FOR APRIL,2000. REGARDING ATNS ON IRREGULARITIES.

ANNEXURE

STATUS AS ON 17th APRIL 2000

ATNs Pending in Dept. of Telecom

Year of C&AG's Report	Total No.of graphs in the Report	No.of Para- observations	No.of ATNs needed in the para- observations	ATNs framed by Audit	ATNs framed by Audit with modification	ATNs received from yet framed	ATNs not yet framed	Since when pending	Amount involved in pending cases (Rs in crores)	
Col. 1	Col. 2	Col. 3	Col. 4	Col. 5	Col. 6	Col. 7	Col. 8	Col. 9	Col. 10	
1993-94	5	81	80	-	01	-	15.07.1997	4.68		
1994-95	5		102		102		-	-	15.07.1997	
1995-96	5	128		115	05	08	-	19.07.1997	67.32	
1996-97	40	163		131		13	18	01	07.10.1998	1638.64
1997-98	52	185		54		66	7	58	29.02.2000	239.40
Total	107	659		482	84	34	59	-	1950.04	

P&T AUDIT

1993-94	5	81	80	-	01	-	15.07.1997	4.68		
1994-95	5		102		102		-	-	15.07.1997	
1995-96	5	128		115	05	08	-	19.07.1997	67.32	
1996-97	40	163		131		13	18	01	07.10.1998	1638.64
1997-98	52	185		54		66	7	58	29.02.2000	239.40

Total 107 659 482 84 34 59 - 1950.04

COMMERCIAL AUDIT

Up to 1995-96	-	49		36	5		8	@	1997	(@)	1.38
1996-97	3		21			17	1	3	-	07.10.1998	3.79
1997-98	3		33	-	1	-			32	17.04.2000	15.01

Total 6 103 5 7 11 32 - 20.18

AUTONOMOUS BODIES

1997-98 1 19 - - - 19 29.02.2000

G.TOTAL 114 781 535 91 45 110 - 1970.22

: Extended due date. @ : Of the 8, 7 relate to the C&AG's Report for 1995-96, and one to that for 1993-94. @@ : This includes Rs. 837 crores in respect of paragraph No. 3 which has been examined by the PAC and on which PAC report is awaited and Rs. 768.76 crores in respect of paragraph No. 4 which is also awaiting examination by PAC